

**Memorandum Submitted by National Campaign Committee on Lockouts, Closure, De-Notification and Retrenchment**

3904. **SHRI ANANDA PATHAK :** Will the Minister of LABOUR be pleased to state what steps Government had taken in regard to the memorandum submitted on May, 1985 by the National Campaign Committee comprising of 8 Central Trade Unions in respect of closure, lockout, retrenchment and de-notification ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : In a memorandum given to the Labour Minister on the 15th May, 1985, the National Campaign Committee of Trade Unions had drawn attention to the reported increase in the incidence of lockouts and closures and opposed de-notification of Industries which allegedly resulted in loss of employment to workers. Lockouts and closures are regulated under the relevant provisions of the Industrial Disputes Act, 1947. According to existing policy guidelines laid down by the Ministry of Industry and Company Affairs, whenever a decision is taken to de-notify an Industrial Unit, it is based on the conclusion that it will not be possible to revive it as indicated by the operational results during the period in which the unit has been managed after the takeover.

**Unsatisfactory Cattle Breeding Research Project**

3905. **SHRI ANANDA PATHAK :** Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether despite Centre-wise funds released by ICAR under Cattle Breeding Research Project during Sixth Plan the number of halfbreds and of their female progeny has sharply declined, if so details thereof and corrective measures Government had taken ; and

(b) whether the reproduction, production of milk and the survivability of crossbreed females in the research farms had fallen sharply ; if so, details thereof,

Centre-wise and year-wise during Sixth Plan ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) No, Sir. The All India Coordinated Research Project on Cattle envisaged production of a certain number of half bred and second generation crossbreds by crossing Indian breeds of cattle viz. Haryana, Gir & Ongole with exotic breeds of Holstein Friesian, Brown Swiss & Jersey at different units of the project. As a policy matter keeping in view the limited facilities in term of infrastructure space & feed & fodder resources it was decided by the workshop that the foundation stock will be called as soon as the requisite number of half bred females has been achieved and the half bred females will be culled from the Project as soon as the targetted number of second generation crossbreds females and recording of performance of half bred has been achieved.

(b) No, Sir.

**Allotment of Land to S.D. Education Society, Delhi**

3906. **PROF. NARAIN CHAND PARASHAR :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether his Ministry had allotted through Land and Development Office in or around 1966, a plot to S.D. Education Society, Delhi to run the Government aided J.V.S.D. Girls Sr. Secondary School at D-II Jhandewalan Extension, Karol Bagh, New Delhi ;

(b) if so, whether complete possession of the land to the society has been given if so, the date thereof ;

(c) if not the steps taken to handover the complete possession to the S.D. Education Society ; and

(d) the time by which they will be able to do so and the reasons for delay ?